

(b) if so the reasons for these raids and the names and status of each one where raids were made;

(c) how much unaccounted money, jewellery, gold and silver and such other things and articles, "benami" accounts and documents were found from each one and the details thereof; and

(d) the action taken against each one in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA):

(a) to (d). Information regarding the number of searches conducted by the various enforcement agencies under the Ministry of Finance, during the years 1977, 1978, 1979, 1980 and 1981 (upto 31-1-81) on the residences, offices and film studios of various prominent and other persons of film industry, the value of currency and goods seized as a result of the searches, and the action taken or proposed to be taken, is being collected and will be laid on the Table of the House.

Import of Wattle Extract under O.G.L.

648. SHRI HARI KRISHNA SHASTRI:

SHRI R. L. P. VERMA:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government have received a number of representations from various Tanners' Associations, Leather Export Promotion Council and allied bodies for the restoration of the import of wattle extract under Open General Licence;

(b) whether it is a fact that on examination of these representations Government have come to the conclusion that there is no alternative except for its restoration;

(c) whether Government are aware that the non-issue of orders to that effect is causing great hardships to the tanners; and

(d) what are the reasons for delay and when Government intend to issue the necessary orders?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN):

(a), (b) and (d). In the Import Policy for 1980-81, wattle-extract was shifted from Open General Licence to Restricted List. A number of representations have been received suggesting that this item should again be allowed for import under Open General Licence. The matter is still under consideration.

(c) In addition to licences issued directly to Actual Users, measures have been taken to arrange bulk imports through Associations of Tanners and Export-Houses for meeting the requirements of those Actual Users who cannot import on their own.

आवश्यक वस्तुओं का निर्यात

649. प्रो० निर्मला कुमारी शक्तावत :
क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) वित्त वर्ष 1980-81 के दौरान निर्यात की गई आवश्यक वस्तुओं के नाम क्या हैं तथा उन देशों के नाम क्या हैं, जिन्हें इन वस्तुओं का निर्यात किया गया है और क्या इन वस्तुओं के नाम तथा मात्रा और आयात करने वाले देशों के नामों को दर्शाने वाला विवरण सभा पटल पर रखा जायेगा;

(ख) क्या वित्त वर्ष 1981-82 के दौरान चीनी, व्याज, सीमेंट, भालू आदि जैसी आवश्यक वस्तुओं का भी निर्यात किया जाएगा; और